

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 175/TT/2017

- Subject** : Approval of transmission tariff for 2014-19 tariff block for 400 kV Mandaula-Bawana Double Ckt. and 400 kV Ballabhgarh-Bamnauli Double Ckt. transmission lines
- Date of Hearing** : 7.3.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner** : Delhi Transco Ltd. (DTL)
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 16 others
- Parties present** : Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri A. Choudhary, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

None present on behalf of Delhi Transco Limited. The Commission directed to list the matter on 8.5.2018 with a notice to the petitioner and the respondents.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

